

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 18th APRIL, 2024, 10:30 A.M.

IA (IBC)/74/GB/2024 In CP (IB)/24/GB/2022 Connected with (CP (IB)/512/KB/2018)

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	State Bank of India Vs Manoj Jayaswal
UNDER SECTION	U/s 95 (1) of IBC, 2016.

For Petitioner (s) : Mr. Souritra Ganguly, Adv.
Mr. Chitresh Saraogi, Adv.
Ms. Supriyo Banerjee, Adv } **IA (IBC)/74/GB/2023**

For Respondent (s) :

ORDER

IA (IBC)/74/GB/2023

Learned Counsel Mr. Souritra Ganguly appears on behalf of the applicant herein. Applicant is directed to issue private notice to the applicant in the main CP (IB)/24/GB/2022 by speed-post and by E-mail and file affidavit of service at least three days before the next date of hearing.

Registry is also directed to issue notice to the respondent.

List it along with main CP (IB)/24/GB/2022 on **02.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)